

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/ 1121 /A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
District & Sessions Judge
Chirang, Kajalgaon

Dated Guwahati, the 15th February, 2021.

Sub:- **Casual leave.**

Ref:- Your letter No. DJCH.I-5/2021/355 Dated 12.02.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 12.02.2021, has been granted.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-08/2017/ 1122A, dated 15.2.2021
Copy to:

1. The Project Manager, Gauhati High Court.

[Handwritten Signature]

JT.REGISTRAR (VIGILANCE)

[Handwritten Initials]